

Annexure - 7

Name of the corporate debtor: Golden Wealth Advisory Private Limited;

Date of commencement of CIRP: 29th August, 2024;

List of creditors as on: 22nd January, 2025

List of operational creditors (Government dues)

(Amount in ₹)

| Sr. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|--|---------------------------|---------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | State Tax Officer MUM-VAT-C-736 (C-0815) | 14-01-2025 | 1,52,84,324 | 1,52,84,324 | Statutory Dues | N.A. | N.A. | N.A. | 0% | N.A. | N.A. | N.A. | N.A. | N.A. |
| 2 | Department of GST, Maharashtra | 09-01-2025 | 24,58,11,507 | 24,58,11,507 | Statutory Dues | N.A. | N.A. | N.A. | 0% | N.A. | N.A. | N.A. | N.A. | N.A. |
| Total | | | 26,10,95,831 | 26,10,95,831 | -- | N.A. | N.A. | N.A. | 0% | N.A. | N.A. | N.A. | N.A. | N.A. |

** The claim has been accepted on a provisional basis. Hence, verification of the claim was made solely on the details provided by the suspended management till date along with the documents provided by the operational creditors. The admitted amount may be subject to subsequent revision, based on additional information and clarifications sought from claimants.*